

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4581

ANSWERED ON:21.02.2014

EMPANELLED HOSPITALS UNDERCGHS

Azad Shri Kirti (Jha);Raghavan Shri M. K.;Ramshankar Dr. ;Rao Shri Nama Nageswara;Virendra Kumar Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the criteria/guidelines fixed for empanelment of private hospitals under the Central Government Health Scheme(CGHS);
- (b) whether certain CGHS empanelled hospitals have stopped providing cashless facility to the CGHS beneficiaries and opted not to renew their empanelment with CGHS;
- (c) if so, the details thereof and the reasons therefor along with the corrective measures taken/being taken by the Government in this regard, hospital-wise;
- (d) whether the Government has also suspended/removed some hospitals from the CGHS list of empanelled hospitals during each of the last three years and current year and if so, the details thereof and the reasons therefor, hospital-wise; and
- (e) whether the Government has received requests from CGHS beneficiaries for reinstatement of certain hospitals in the CGHS panel and if so, the details thereof and the action taken by the Government in this regard, hospital-wise?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): CGHS empanels private hospitals and diagnostic laboratories through tender process issued from time to time. E- Tenders have been invited vide Tender Notice dated 22 / 23rd January, 2014 from private hospitals and diagnostic centres for empanelment. The detailed terms and conditions for empanelment under CGHS are available on the CGHS website at <http://msotransparent.nic.in/cghsnew/index.asp>

(b) to (e): Empanelment of Bapu Nature Cure Hospital Yogashram, Delhi under CGHS was suspended for deficiency in service w.e.f .12/09/2012. Suspension has been revoked w.e.f 7/5/2013 after re-inspection.

Max Devki Devi Hospitals, New Delhi has informed that they would not provide credit facility and their empanelment was suspended w.e.f 13/2/2013.

Max Super specialty hospital did not want to continue empanelment after completion of period under MOA and was removed from CGHS panel w.e.f 13/2/2013.

St. Stephen's Hospitals did not want to continue empanelment after completion of period under MOA and was removed from CGHS panel w.e.f 5/4/2013.

Escort's Heart Institute did not want to continue empanelment after completion period under MOA and was removed from CGHS panel w.e.f 13/2/2013.

Action Balaji Institute , Delhi did not want to continue empanelment after completion of period under MOA and was removed from CGHS panel w.e.f 5/4/2013.

Dr. Garg's Multi Speciality Hospital was removed from CGHS panel w.e.f 18/12/2012 for irregularities in billing.

Orthonova Hospital, New Delhi was removed from CGHS panel for deficiency in service w.e.f 18/12/2012.

Jain Neurological Centre was suspended from CGHS panel w.e.f 18/12/2012 for deficiencies in facilities. Subsequently it was re-inspected and the empanelment was restored w.e.f 26/7/2013

Kalra Hospital was suspended from CGHS panel w.e.f 18/12/2012 for deficiencies in facilities. Subsequently it was re-inspected and the empanelment was restored w.e.f 9/4/2013.

There were complaints of refusal of providing credit facility by Saket Hospital and their empanelment was suspended w.e.f 13/9/2013. The empanelment has since been restored after inspection w.e.f 28/1/2014.

Requests are received from time to time for reinstatement of suspended hospitals and action is taken on merits.